

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S. No	Name of Officials (Ms./Sh.)	From	To
1	Ar. and Prakash EC- 31339826	Sr. PA in the Court of Sh. Ankit Singla, Ld. Spl. Judge (PC Act) CBI.	Sr. PA in Office Pool.
2	Suresh EC- 85818046	PA in the Office Pool, RADC	PA in the Court of Ms. Divya Malhotra, Ld. ACJM.
3	Priyanka Nagpal EC: 3511	PA in the Court of Ms. Divya Malhotra, Ld. ACJM.	PA in the Court of Sh. Ankit Singla, Ld. Spl. Judge (PC Act) CBI.
4	Vijay Pal Singh EC- 44729848	Peon in Computer Branch, RADC	Peon in Record Room & Digitization Cell, RADC.
5	Anita EC- 33252236	Peon in Record Room & Digitization Cell, RADC.	Peon in Computer Branch, RADC.

Note :- 1. Ms. Anita, Peon shall also look after the work of Library as and when required.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

(Signature)
(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

11459/D-11491/D
No.: _____/F.7/P&T/Admn/RADC/2024

Dated, Delhi the 27/9/2024 at 2-36 PM

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & III Central District, THC, Delhi.
4. The Officers/Officials concerned.
5. PS to the Undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.



(Signature)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi